

**Space Programmes During 1990-91**

6964. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the details of the various space programmes to be undertaken during 1990-91; and

(b) the allocation proposed for each such programme?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) The various Space Programmes envisaged for 1990-91 include:

- Continued operation of IRS—1A spacecraft to provide satellite imagery for the Natural Resources Management System (NNRMS).
- Continuation of the operational services provided by the INSAT System.
- Launch and operationalisation of INSAT—1D in June 1990.
- Progressing of:
  - (a) Indian Remote Sensing Satellite (IRS—1B) for launch in June 1991
  - (b) INSAT—II Test Spacecraft for launch in end 1991
  - (c) Augmented Satellite Launch Vehicle (ASLV) for launch in first half of 1991
  - (d) Polar Satellite Launch Vehicle (PSLV) for launch in last quarter of 1991
- Activities related to the development of:

(a) Second generation Indian Remote Sensing Satellites (IRS—1C/1D) to follow IRS—1A/1B

(b) INSAT—2 'C', 'D' and 'E' to follow INSAT—IIA and IIB

(c) Geostationary Satellite Launch Vehicle (GSLV); and

(d) Cryogenics Engine and Stage.

— Advanced R&D activities on Space Technology and Space Sciences.

(b) An allocation of Rs. 434.86 crores in envisaged for the space programme for 1990-91. The details of the allocations for the various programmes for 1990-91 are given in the Performance Budget 1990-91 of the Department of Space, copies of which are available in the Parliament Library.

**Alleged Corruption in Canteen Stores  
Department of Ministry of Defence**

6965. SHRI KUSUMA KRISHNA MURTHY:  
SHRI SUBEDAR:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of Government has been drawn to the alleged widespread irregularities on the part of Canteen Stores Department;

(b) whether any action has been taken on the observation of C&AG in respect of extra expenditure by C.S.D. as contained in paras 33-37 of his report on "Union Government (Defence Services—Army and Ordnance Factories)" No. 2 of 1989;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the C B I had removed 48 files from the Department in August, 1989, and

(e) if so, on what grounds and the outcome of the investigation made?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a), (d) and (e) Complaints about malpractices and corruption in the Canteen Stores Department (CSD) are occasionally received. If the complaints appear at first sight to merit further enquiry, these are duly gone into. Some such complaints recently received have been entrusted to the Central Bureau of Investigation (CBI) for investigation. In this connection CBI have taken some CSD files for scrutiny. A final Report from the CBI is yet to be received on these complaints. Further action will depend on the outcome of the CBI report.

(b) and (c) Paras 33, 34 and 37 included in the Report of C&AG of India for the year ended 31st March, 1988 No. 2 of 1989 relate to the working of the CSD. In brief, the irregularities commented on in the Audit Report are the following -

- (i) Para 33 — Relates to extra expenditure incurred on purchase of Rum other than of the cheapest variety.
- (ii) Para 34 — Relates to additional expenditure incurred on the purchase of tinned meat.
- (iii) Para 37 — Relates to extra contractual payment in the purchase of egg powder.

As per the normal procedure the reasons why the decisions were taken in each case will be conveyed to the Public Accounts

Committee in due course together with the action proposed to be taken, if any.

[*Translation*]

### **Defence Industrial Project in Madhya Pradesh**

6966. SHRI PHOOL CHAND VERMA: Will the PRIME MINISTER be pleased to state.

(a) whether Government propose to set up a Defence Industrial Project in Madhya Pradesh

(b) if so, the details thereof?

(c) whether the State Government has also made a similar demand, and

(d) if so, when this project is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) A request was made by the Government of Madhya Pradesh for setting up of an Ordnance Factory in the State. However, the Government have now decided not to set up any new Ordnance Factory for the present.

(d) Does not arise.

### **20 — Point Programme in Uttar Pradesh**

6967. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether implementation of 20— Point Programme in Uttar Pradesh has been reviewed.

(b) if so, the details thereof, Point-wise;

(c) if so, the amount allocated to Uttar